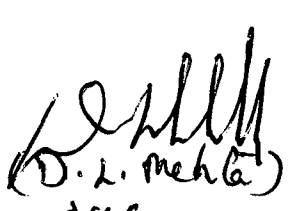


C. A. T. Bench, JAIPUR

Date of Order	Orders
24. 9. 93	Mr. A. C. Upadhyay - Counsel for the petitioner Mr. M. R. Singh - Counsel for respondents. Perused the M.P. for restoration of the O.A. There are sufficient grounds for the absence of the Counsel for the applicant on 6.9.93. The order of dismissal dated 6.9.93 is recalled and the O.A. No. 482/93 A.N. Varish v/s UOI, is restored to its original position. The M.P. stands disposed of. The respondents should file the reply within 8 weeks and shall supply a copy in advance to the Counsel for the applicant. The Counsel for the applicant if so chooses may file the rejoinder within 2 weeks thereafter. The O.A. may be listed for decision on 20.12.93.  (D. L. Mehta) V.C. Copy sent to the app. & resp. Cnl in under 7377 & 7378 24/9/93